

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 04th January, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. D.K. AGARWAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv.	
2.	Original Application No. 44/2015 (THC)	Bhagbali Dhruw & Anr. Vs. Union of India & 11 Ors.	Mr. Om Shankar Shrivastav, Adv. Mr. Vivek Agrawal, Adv. Mr. Asadullah Khan, Adv. Mr. N.C.Das, Adv Mr. Ankur Paster, Adv.	
3.	(M.A.No.859/15) in Appeal No. 53/2015(CZ) (M.A.No.778/15) (M.A.No.793/15) (M.A.No.863/15) (M.A.No.864/15)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv.	
4.	(M.A.No.858/15) in Appeal No. 52/2015(CZ) (M.A.No.777/15) (M.A.No.794/15) (M.A.No.861/15) (M.A.No.862/15)	Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 61/2015 (CZ) (M.A.No 658/15) (M.A.No 675/15) (M.A.No 762/15) (M.A.No 801/15)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S. Tahilramani, Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Manish Vishwakarma, Adv. Mr. Qasim Ali, Adv. Mr. Hashim Ali, Adv. Mr. Ankit Saxena, Adv.	

6.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
7.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. Om. Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 05/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samity (MSW, Jabalpur) Vs State of M.P. & 3 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
9.	Original Application No. 68/2015 (CZ)	Rohit Shrivastava and Ors. Vs Shri Ram Heights & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashanth Sthapak, Adv. Mr. Sachin K.Verma, Adv. Dr. Vijay K.Choudhary, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Rajendra Giri, Adv.	
10.	Original Application No. 93/2014 (THC)(CZ) (M.A.No.780/15) (M.A.No.808/15) (M.A.No.809/15) (M.A.No.860/15)	M/s Saraswati Spin Dye Private Ltd. Vs. Rajasthan State P.C.B & Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Y.M.Yadav, Adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv.	